

ITEM NO.102

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1115/2017

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT PRINCIPAL SECRETARY

Appellant(s)

VERSUS

HOSHIYAR SINGH

Respondent(s)

WITH
Crl.A. No. 1130/2017 (II)

Date : 03-04-2025 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s) Mr. Ankit Goel, AOR
Mr. Chandrakant Sahoo, Adv.

Ms. Taruna Ardhendumauli Prasad, AOR
Ms. Anusha Rathore, Adv.
Mr. Shivank S Singh, Adv.
Mr. Rohit H Nair, Adv.

For Respondent(s) Mr. Yasharth Kant, AOR
Ms. Sonal Kushwah, Adv.
Mr. Suryaansh Kishan Razdan, Adv.

Mr. Sudhir Naagar, AOR
Mr. Arun Kumar Nagar, Adv.
Mr. Rajshree Singh, Adv.
Ms. Rajshree Singh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the appeals on 24th April, 2025.

(ASHA SUNDRIYAL)
DEPUTY REGISTRAR

(POONAM VAID)
ASSISTANT REGISTRAR